## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

## COURT-III

CP-385/ND/2017

IN THE MATTER OF:

PIPL Business Advisors & Investment (P) Ltd

.. PETITIONER

SECTION:

**Under Section 230-232** 

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Jay Saula, Advocate

Mr. Prabhat Chaurasia, Advocate

For the Respondents

: Mr. Shobit Nanda, Advocate

## **ORDER**

Learned Counsel for the petitioner is present. Heard.

Order reserved in 2<sup>nd</sup> motion admission.

(R. VARADHARAJAN) **MEMBER (JUDICIAL)** 

Surjit 07.11.2017